

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

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Subject: Appointment of Junior Scale Stenographer in the High Court of J&K and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RG dated 09-05-2024.

ORDER

No. 229 of 2025/RG/NG-444(I) Dated: 15-02-2025

Whereas, pursuant to Advertisement Notification No. 02 of 2024/RR/RG dated 09-05-2024 and subsequent corrigendum issued thereto on 29-07-2024, select list/appointment orders along with waiting list of the candidates for the post of Junior Scale Stenographers in the High Court of Jammu & Kashmir and Ladakh was issued vide Order No. 109 of 2025/RG/NG-444(I) dated 22-01-2025 read with Notification No. 102 of 2025/RG/NG-444(I) dated 22-01-2025.

Whereas, after the issuance of the select list, three candidates namely Sunil Kumar, Manik Kesar and Shahid Manzoor, figuring at serial Nos. 1, 4 and 5 of the select list submitted a joint application dated 22-01-2025, stating therein that they are not willing to join against the posts of Junior Scale Stenographers in the High Court of Jammu & Kashmir and Ladakh as they have been selected as Senior Scale Stenographers and have already joined as such.

Whereas, on account of non-joining of these three candidates belonging to the OM category, the next three candidates figuring in the waiting list namely Shri Shabroz Ahmad Rather, Ms. Bisma Jan and Shri Vansh Kumar Sharma are falling in the consideration zone against the resultant three vacancies.

Whereas, one candidate, namely, Shri Sarvar Ahmad Sheergojrie, figuring in the waiting list under OBC category, has obtained the same merit as that of Vansh Kumar Sharma, figuring at Sr. No. 3 of the waiting list and, as such, he is shifted to OM category on account of being older in age and is considered for selection/appointment for the post of Junior Scale Stenographer under OM category, over and above Shri Vansh Kumar Sharma.

In light of the above, the appointment order issued in favour of S/Shri Sunil Kumar S/O Shri Suraj Parkash R/O Rahya, Tehsil Bari Brahamana, District Jammu, Manik Kesar S/O Shri Dev Raj R/O Near Govt. High School, Village Sangar, Purmandal, District Samba and Shahid Manzoor S/O Shri Manzoor Ahmad R/O Rajbagh Colony, Rangil, District Ganderbal, for the post of Junior Scale Stenographer is treated as cancelled and withdrawn in respect of the above three candidates.

In view of the above, the following candidates are hereby temporarily appointed as Junior Scale Stenographers, in the pay Level – 6B (35600-

112800) in the High Court of Jammu & Kashmir and Ladakh against their respective categories in order of merit.

| S. No. | Roll No. | Name, Parentage and Residence S/Shri | Category |
|--------|----------|---|----------|
| 1. | 200811 | Shabroz Ahmad Rather S/O Shri Jalal ud Din Rather R/O Dowlatpora, Chadura, Budgam | OM |
| 2. | 200215 | Bisma Jan D/O Shri Jan Mohd Guru R/O Guru Manzil, Motiyar, Rainawara, Srinagar | OM |
| 3. | 200789 | Sarvar Ahmad Sheergojrie S/O Mohd Ashraf Sheergojrie R/O Gudoora, Pulwama | OM/OBC |

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.


(Shahzad Azeem)
Registrar General

No: 6835-54 of 2025/RG/NG Dated: 15-02-2025

Copy to: -

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
- Secretary to Hon'ble Mr. Justice _____
... for kind information of His Lordship.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- Registrar Judicial, High Court Wing, Jammu/Srinagar
- Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
- Registrar Rules, High Court of J&K and Ladakh, Jammu
- Registrar (Management)/Recruitment, High Court Main Wing, Jammu
- Director Finance, High Court Main Wing, Jammu
....for information
- Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
- Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
- In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- S/Shri _____
.....for information and compliance.
- Order Book


Registrar General